उर्वरक राजसहायता हेतु जाली बिल

1101. श्री राज मोहिन्दर सिंहः क्या रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे किः

(क) क्या सरकार को उर्वरक निर्माताओं द्वारा उर्वरक पर राजसहायता से संबंधित जाली बिल प्रस्तुत किए जाने के संबंध में शिकायतें प्राप्त हुई हैं;

(ख) यदि हां, तो 1995-96, 1996-97 तथा 1997-98 के दौरान कितनी-कितनी शिकायतें प्राप्त हुई हैं तथा चालू वर्ष में अब तक ऐसे कितने मामले सरकार के ध्यान में आए हैं; और

(ग) क्या सरकार ने ऐसे मामलों में मांगी गई राजसहायता की राशि का पता लगाया है, यदि हां, तो उपर्युक्त में से प्रत्येक वर्ष में कितनी-कितनी धनराशि के बिल पेश किए गए हैं?

रसायन और उर्वरक मंत्रालय में राज्य मंत्री (डा० ए०के० पटेल): (क) से (ग) वर्ष 1995-96, 1996-97 तथा 1997-98 में चार शिकायतें प्राप्त हुई थीं जिनमें पी तथा के उर्वरकों के लिये रियायत का दावा करने में विभिन्न अनियमितताओं का आरोप लगाया गया था। चालू वर्ष के दौरान, निर्माताओं के विरुद्ध ऐसी 4 शिकायतें प्राप्त हुई हैं। शिकायतों में निहित सब्सिडी की मात्रा के बारे में कोई विशिष्ट रूप से उल्लेख नहीं किया गया है।

6 शिकायतों की जांच-ड़ताल राज्य सरकार के परामर्श से की गई है और आरोप प्रमाणित नहीं हुए हैं। एक मामले में, राज्य सरकार ने निर्माता द्वारा अदा की गई धनराशि की वसूली करने के लिये कार्रवाई शुरू की है। शेष पांच मामलों की जांच की जा रही है।

EMRs to Foreign Drug Companies

1102. SHRI P. PRABHAKAR REDDY: Will the Minister of STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government are shortly giving Exclusive Marketing Rights (EMR) for some drugs to the foreign companies as per the commitment made to the World Trade Organisation (WTO);

(b) if so, the details, thereof and whether grant of this EMR would shoot up the prices of medicines, agro-chemical products; and

(c) if so, what sfeps are proposed to prevent the price hike so that, at least the life saving drugs are within every body's reach?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) to (c) As intimated by Ministry of Industry, no application for grant of Exclusive Marketing Rights (EMR) has so far been received in the Patent Office.

Relief to Bhopal Gas Tragedy

1103. SHRIMATI VEENA VERMA:
SHRI RAJUBHAI A. PARMAR:

Will the MINISTER OF CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government's attention was drawn to the communication that the Bhopal Gas Peedit Mahila Udyog Sangathan, a Body of survivors of the World's worst Industrial Disaster of 1984, had reportedly addressed on the New Year Day (1999) to the US President, Bill Clinton, demanding justice to victims of the gas leak disaster and their families;

(b) if so, what is the progress made so far in providing relief and compensation for damage to these victims; and

(c) whetehr Government have taken up the matter with the US Goverrnment to ensure speedy relief and justice to these victims; if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS: (DR. A.K. PATEL): (a) Yes, Sir.

(b) As per the orders of Hon'ble Supreme Court, the Union Carbide Corporation paid a sum of US Dollar 470 millions